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Title: The Minister of Agriculture and Minister of Food Processing Industries laid the statement regarding Status of implementation of the recommendations contained in 35<sup>th</sup> Report of the Standing committee on Agriculture on Demands for Grants(2012-2013), pertaining to the Department of Agricultural Research and Education (DARE), Ministry of Agriculture.

THE MINISTER OF AGRICULTURE AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD PAWAR): I beg to lay the statement on the status of implementation of recommendations contained in the Thirty-fifth Report of the Standing Committee on Agriculture in pursuance of the direction 73A of the hon. Speaker, Lok Sabha vide Lok Sabha Bulletin - Part II dated September 01, 2004 under the Rules of Procedure and Conduct of Business in Lok Sabha.

The Standing Committee on Agriculture examined the Demand for Grants of the Department of Animal Husbandry, Dairying and Fisheries (DADF) for the year 2012-13 and presented the Report in Lok Sabha on 30<sup>th</sup> April, 2012. The report contained 18 observations/recommendations. The Action Taken Replies of the Government were sent to the Committee on 23<sup>rd</sup> July, 2012.

The status of Action Taken regarding implementation of the observations/recommendations of PSCA is indicated in the Statements enclosed.

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...(Interruptions)